

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.08.2022 (FRIDAY)

## COURT-IV

# CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 135 of 2020	Sushil Kumar Singh Vs. Shalini Chaudhary & Ors.	Anurag Ojha	Sameer Jain Swaralipi Deb Roy R.K. Gupta-R1
2.	Comp. App. (AT) (Ins) No. 230 of 2021	Universal Speciality Chemicals Pvt. Ltd. Vs. Safex Chemicals (India) Ltd.	Abhishek Bharti	Rahul Garg Himanshu Gupta
3.	Comp. App. (AT) (Ins) No. 276 of 2022	Partha Protim Banerjee Vs. Jyoti Maheshwari & Ors.	Shaily Pandey	Arik Banerjee Sarangam Chakraborty-R1 Avik Chaudhuri
4.	Comp. App. (AT) (Ins) No. 640 of 2022	SERI Equipment Faineance Ltd. Vs. Uday Narayan Mitra IRP of ARSS Infrastructure Projects Ltd.	Aditya Kanodia	Sahasransu Sourav

### For Hearing

5.	Comp. App. (AT) (Ins) No. 635 & 636 of 2022 <b>(PH)</b>	Aggarsain Spinners Ltd. Vs. Shreeji Cotf AB Ltd. & Ors.  <b>With</b>	Himanshu Vij	Abhishek Anand Mohak Sharma Manish Jain Divya Sharma
6.	Comp. App. (AT) (Ins) No. 637 & 638 of 2022 <b>(PH)</b>	Aggarsain Spinners Ltd. Vs. Sumat Gupta & Anr.  <b>With</b>	Akhil Anand	Abhishek Anand Mohak Sharma Viren Sharma
7.	Comp. App. (AT) (Ins) No. 767 of 2022 <b>(PH)</b>	Jalesh Kumar Grover Resolution Professional GPI Textlies Ltd. Vs. Aggarsain Spinners Ltd. & Anr.  <b>With</b>	Abhishek Anand	

8.	Comp. App. (AT) (Ins) No. 776 of 2022  (PH)	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.  <b>With</b>	Abhishek Anand	
9.	Comp. App. (AT) (Ins) No. 813 of 2022	Committee of Creditors of Vallabh Textiles Company Ltd. Through Sumat Gupta, RP Vs. Aggarsain Spinners Ltd. & Anr.  <b>With</b>	Dr. Rajansh Thukral	Himanshu Vij Akhil Anand Surjeet Bhadu-R1 Abhishek Anand Viren Sharma Karan Kohli
10.	Comp. App. (AT) (Ins) No. 817 of 2022	Sumat Kumar Gupta Vs. Aggarsain Spinners Ltd.& Anr.	Rajansh Thukrai	Himanshu Vij Surjeet Bhadu-R1 Abhishek Anand Karan Kohli
11.	Comp. App. (AT) (Ins) No. 09 of 2020	Prajendra Jaroli Vs. Jai International Pvt. Ltd.	R. Sudhinder	Nilesh Deep
12.	Comp. App. (AT) (Ins) No. 770 of 2020	Manoj Jayaswal Vs. Punjab National Bank & Anr.	Sandeep Bajaj	Arti Singh Avik Mukherjee-R2 Aakashdeep S Ruda Rishav Banerjee
13.	Comp. App. (AT) (Ins) No. 1003 of 2021	Rajasthan Drugs and Pharmaceuticals Ltd. Through its Authorised Representative Laiqur Rahman Khan Vs. ATE Project Pvt. Ltd. & Ors.	Manoj K. Srivastwa	Alok Tripathi-R1 Prateek Kadewa-R3
14.	Comp. App. (AT) (Ins) No. 1015 of 2021	Vijay Kumar Gupta Vs. Canara Bank	Kushal Bansal	PBA Srinivasan Parth Tandon

**After rising of Chennai Bench**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

**For Hearing**

15.	Comp. App. (AT) (Ins) No. 183 & 184 of 2022  (PH)	Housing and Urban Development Corporation Ltd. Vs. Ramnath Developers Pvt. Ltd & Ors.	Rohit Sharma	Amar Vivek-R1 & 2 Abhishek Anand-R3 Himanshu Shekhar- R4 & R5 Arun Shrivastava
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**